

DAILY WISE OBJECTION LIST

(PETITION , APPLICATION , ADDITIONAL DOCS ETC)

Scrutiny Date From 23.08.2022 TO 24.08.2022

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	29-06-2022	Interlocutory Application (I.B.C)	710102050902022	COMPANY PETITION IB (IBC)/934(PB)2018	JAIDEEP DHINGRA VS PUMA REALTORS PRIVATE LIMITED	Sec 60(5)	24-08-2022	case type wrong please contact to registry	HIMANSHU KAUSHIK
2	22-07-2022	Company Appeal (IBC)	710102059102022	COMPANY PETITION IB (IBC)/190(PB)2017	REGIONAL PF COMMISSIONER NOIDA VS ERA INFRA ENGINEERING LIMITED	Sec 42	23-08-2022	court fee and advocate welfare has been misplaced (paste on blanks side of vakalatnama)	SHIVANATH MAHANTA
3	01-08-2022	Interlocutory Application (I.B.C)	710102062452022	COMPANY PETITION IB (IBC)/160(PB)2018	RANJIT KAPOOR VS ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED	Application under any other provisions- IBC	24-08-2022	due payment other section	LexCounsel
4	10-08-2022	Interlocutory Application (I.B.C)	710102065042022	COMPANY PETITION IB (IBC)/597(PB)2021	SACHIN SINGH VS M/S THREE C PROPERTIES PVT LTD	Application under any other provisions- IBC	23-08-2022	section not mention in index and Section Wrong according your PDF	Aseem Atwal
5	10-08-2022	Interlocutory Application (I.B.C)	710102065022022	COMPANY PETITION IB (IBC)/275(ND)2020	SAI TECH MEDICARE PRIVATE LIMITED VS ALCHEMIST LIMITED	Sec 60(5)	24-08-2022	stamp paper missing	Aasheesh
6	11-08-2022	Interlocutory Application (I.B.C)	710102065472022	COMPANY PETITION IB (IBC)/1058(ND)2018	ANURAG NIRBHAYA RESOLUTION PROFESSIONAL FOR MANJU J HOMES INDIA LIMITED VS RED APPLE BUYER,S WELFARE ASSOCIATION	Application under any other provisions- IBC	24-08-2022	553-564, not clear page and true copy sign missing annexure page	ABHISHEK
7	10-08-2022	Interlocutory Application (I.B.C)	710102065302022	COMPANY PETITION IB (IBC)/1018(ND)2020	SHAILENDRA SINGH VS C A MUKESH KUMAR JAIN RESOLUTION PROFESSIONAL	Regulation 33	23-08-2022	ticket on vakalatnama on text not valid	SHAILENDRA SINGH
8	16-08-2022	Company Appeal (IBC)	710102066392022	COMPANY PETITION IB (IBC)/373(PB)2018	EXCISE AND TAXATION DEPARTMENT KARNAL HARYANA VS M/S JMD OILS PVT. LTD.	Sec 42	23-08-2022	supporting affidavit back dated, page:26-32 remove delay and 60(5) application,	RAKSHITA GOYAL
9	13-08-2022	Miscellaneous Application (IBC)	710102065902022	COMPANY PETITION IB (IBC)/247(ND)2022	HELPLINE FACILITY MANAGEMENT PRIVATELIMITED VS NBCC SERVICES LIMITED	Rule 11 of NCLT, 2016	24-08-2022	section wrong according your case type not match location stamp paper along with affidavit service missed	N K SHARMA
10	16-08-2022	Interlocutory Application (I.B.C)	710102066182022	COMPANY PETITION IB (IBC)/2574(ND)2019	BRIJ NANDAN KALRA VS NBCC SERVICES LIMITED	Sec 54(1)	23-08-2022	memo party missed in index and in application	BRIJ

11	14-08-2022	Interlocutory Application (I.B.C)	710102066002022	COMPANY PETITION IB (IBC)/1443(ND)2019	LIQUIDATOR SUNIL KUMAR AGRAWAL VS HDFC BANK LIMITED	Sec 60(5)	24-08-2022	wrong section, contempt main section under rule 11 of nclt other under read with" ;	IRP SUNIL KUMAR AGRA
12	19-08-2022	Interlocutory Application (I.B.C)	710102067222022	COMPANY PETITION IB (IBC)/1628(PB)2019	RELIGARE FINVEST LTD. VS STRATEGIC CREDIT CAPITAL PVT. LTD.	Sec 60(5)	23-08-2022	merge in single pdf need to sign and true copy on every pages need to true copy sign on every pages Pg-45 to 66 ,69,70,77,78,80,87,90 ,140, Pg-71 cut, Pg-107,131 to 138,140, hindi	Prince Kumar
13	19-08-2022	Interlocutory Application (I.B.C)	710102067212022	COMPANY PETITION IB (IBC)/160(ND)2022	DCB BANK LTD VS PRINT SHOP ENGINEERS (INDIA) PRIVATELIMITED	Rule 11 of NCLT, 2016	23-08-2022	Section Wrong According your PDF	HASHMAT NABI
14	19-08-2022	Interlocutory Application (I.B.C)	710102067032022	COMPANY PETITION IB (IBC)/300(PB)2020	VINOD KUMAR AND ANR VS SARE GURUGRAM PVT LTD	Sec 60(5),Rule 11 of NCLT, 2016	23-08-2022	Memo Party Missing and Need to Sign Application Every Pages	SURENDER
15	19-08-2022	Interlocutory Application (I.B.C)	710102066992022	COMPANY PETITION IB (IBC)/418(ND)2022	RAJESH MITTAL VS SARE GURUGRAM PVT LTD	Application under any other provisions- IBC	23-08-2022	Page No. 68-72 Page Not Clear and Extra Documents Deleted	Kunwarpreet
16	19-08-2022	Restoration Application (IBC)	710102067142022	COMPANY PETITION IB (IBC)/692(PB)2019	BEENA GUPTA VS TULSIANI CONSTRUCTIONS AND DEVELOPERES PRIVATE LIMITED	Rule 11 of NCLT, 2016	23-08-2022	Case Type Wrong and Memo Party Missing E-Stamp Paper Missing 3 Rs. Court Fess Missing in Vakalatnama	Kundan Kumar Mishra
17	19-08-2022	Miscellaneous Application (IBC)	710102067152022	COMPANY PETITION IB (IBC)/1013(ND)2020	FISNBURY GLOBAL FZE VS UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	24-08-2022	Main Case Not Link section wrong affidavit back date	Neha Sharma
18	19-08-2022	Restoration Application (Companies Act)	710102067012022		MAXI-FLOW SANITATIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body	24-08-2022	wrong file	Robin Sen Giri
19	21-08-2022	Interlocutory Application (I.B.C)	710102067652022	COMPANY PETITION IB (IBC)/938(PB)2018	AJIT KUMAR VS RAJASTHAN STATE POLLUTION CONTROL BOARD & ORS.	Sec 60(5)	24-08-2022	COUNCIL DEATILS NOT PROPER IN APPLICATION AND MEMO OF PARTIES	Ajit Kumar
20	22-08-2022	Interlocutory Application (I.B.C)	710102067882022	COMPANY PETITION IB (IBC)/2340(ND)2019	AKASA FINANCE LIMITED VS AUTO NEEDS (INDIA) PRIVATE LIMITED	Sec 60(5)	23-08-2022	wrong sec and case type wrong, 3rs court fee missed, advocate welfare has been misplaced (paste on blanks side of vakalatnama) etc	KARMA LAW
21	22-08-2022	Interlocutory Application (I.B.C)	710102068032022	COMPANY PETITION IB (IBC)/198(ND)2022	SANYAM GOEL VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LIMITED	Sec 60(5)	23-08-2022	Page No. 27-28 , 39, Page Not Clear	Astha

22	20-08-2022	Company Application(Companies Act)	710102067422022	COMPANY PETITION (COMPANIES ACT)/61(ND)2021	SANJAY AGRAWAL (PROVISIONAL LIQUIDATOR) VS TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED	Sec. 271-273	23-08-2022	E-Stamp Paper and Affidavit Missing Page No. 24 , 36 , 48-51, 57, 60, Page Not Clear and Vakalatnama Not Clear and Section Wrong according your PDF	SANJAY AGARWAL
23	20-08-2022	Interlocutory Application (I.B.C)	710102067442022	COMPANY PETITION IB (IBC)/1051(ND)2019	DURGA DEVI VS PIYUSH GARG	Sec 60(5)	24-08-2022	36-38 not clear page and vakalatnama incomplete	Swarnika Agarwal
24	20-08-2022	Interlocutory Application (I.B.C)	710102067482022	COMPANY PETITION IB (IBC)/66(ND)2022	DEBASHIS NANDA VS PIYUSH GARG	Application under any other provisions- IBC	23-08-2022	MAIN CASE WRONGLY WRITTEN IN PAGE NO 1	Atul Bhatia
25	22-08-2022	Interlocutory Application (I.B.C)	710102067812022	COMPANY PETITION IB (IBC)/879(ND)2019	SANJIV KUMAR ARORA VS MINU KUMARI DAS	Application under any other provisions- IBC	24-08-2022	"need to sign on every pages on application Pg-19 blank stamp paper missed true copy sign missed on annexure "	Abhay Gupta
26	17-08-2022	Interlocutory Application (I.B.C)	710102066422022	COMPANY PETITION IB (IBC)/189(PB)2018	AKHIL GEOL LIQUIDATOR FOR MOODS HOSPITALITY PT LIMITED VS MINU KUMARI DAS	Regulation 44(2), Liquidation process Regulation, 2016	24-08-2022	33-35 not clear page and	ABHISHEK
27	20-08-2022	Interlocutory Application (I.B.C)	710102067432022	COMPANY PETITION IB (IBC)/178(PB)2017	PRABHJIT SINGH SONI VS NARESH KUMAR	Sec 66(1)	24-08-2022	45,51,53,58,60,72,77, not clear page and vakalatnama incomplete	PRABHJIT
28	20-08-2022	Company Application(Companies Act)	710102067472022	COMPANY APPEAL(COMPANIES ACT)/26(ND)2021	INFOEDGE SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELH AND HARYANA	Application under any other provisions	24-08-2022	welfare and court fee missing in vakalatnama and section not mention index and roc and income tax service missing page number wrong index after 10 page	Anant Ram Mishra
29	20-08-2022	Company Application(Companies Act)	710102067562022	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/73(ND)2022	DS DRINKS AND BEVERAGES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELH AND HARYANA	Rule 11 of NCLT,Rule 154, NCLT 2016	24-08-2022	due payment other section	Rajeev K Goel
30	21-08-2022	Interlocutory Application (I.B.C)	710102067722022	COMPANY PETITION IB (IBC)/451(ND)2021	SKYON CONDOMINIUM OWNER S WELFARE ASSOCIATION VS M/S IREO PVT LTD	Application under any other provisions- IBC	24-08-2022	section not mention in index	PRIYANJALI SINGH

31	21-08-2022	Miscellaneous Application (IBC)	710102067702022		ASHOK KATHURIA VS ANIL TAYAL	Sec 60(5)	24-08-2022	main case not link and case type wrong and stamp paper missing and notary missing in affidavit and sign missing in application page	VIPUL SHARMA
32	21-08-2022	Interlocutory Application (I.B.C)	710102067672022	COMPANY PETITION IB (IBC)/2552(ND)2019	SUNIL KUMAR SRIVASTAVA VS JBK DEVELOPERS PVT. LTD.	Sec 60(5)	24-08-2022	26 not clear page and welfare and court fee missing and true copy and sign missing in annexure page and sign missing in application page and stamp paper missing	Shagun Thakur
33	19-08-2022	Miscellaneous Application (IBC)	710102067042022	COMPANY PETITION IB (IBC)/474(ND)2020	KUMAR VIKRAM VS JBK DEVELOPERS PVT. LTD.	Any other provision - Govt body,Any other provision - Govt body	23-08-2022	Memo Party Missing and Case Type Wrong Section Wrong Need to Application Sign Every Pages and Page No. Not Mentioned in Index Applicant Sign Missing	Kumar
34	23-08-2022	Interlocutory Application (I.B.C)	710102068292022	COMPANY PETITION IB (IBC)/900(ND)2020	P.R. ROLLING MILLS PVT. LTD. VS HEMA ENGINEERING INDUSTRIES LIMITED	Sec 60(5)	24-08-2022	Section Wrong according your PDF	Nivedita R. Sarda
35	23-08-2022	Interlocutory Application (I.B.C)	710102068222022	COMPANY PETITION IB (IBC)/1041(ND)2020	INABENSA BHARAT PVT. LTD. VS HEMA ENGINEERING INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	24-08-2022	memo party missing	Aniket
36	20-08-2022	Interlocutory Application (I.B.C)	710102067572022	COMPANY PETITION IB (IBC)/67(ND)2022	INTERIM RESOLUTION PROFESSIONAL SOM RESORT PVT LTD VS HEMA ENGINEERING INDUSTRIES LIMITED	Application under any other provisions- IBC	23-08-2022	Memo Party Missing	DEEPAK VINAYAK INGLE
37	23-08-2022	Company Application(Companies Act)	710102068572022	COMPANY PETITION (COMPANIES ACT)/112(PB)2022	ANOOP AGGARWAL VS PRADEEP KUMAR AGGARWAL	Rule 11 of NCLT	24-08-2022	memo party missing	HITESH SACHAR
38	16-06-2022	Company Petition IB (IBC)	710102048632022		AERIS COMMUNICATIONS INDIA PRIVATE LIMITED VS M/S KSHIV VENTURES PVT LTD	IBC Under Sec 9	24-08-2022	Court fee and advocate welfare has been misplaced (paste on blank side of vakalatnama)etc, master data missed, (only proof of service upload, petition missed)	Shashank Deo Sudhi

39	07-07-2022	Company Petition IB (IBC)	710102053132022		KISHORE BORA VS NAMAN BROADCASTINGS ANDTELECOMMUNIC ATIONS PRIVATE LIMITED.	IBC under Sec 7	24-08-2022	"adv ocate welfare and court fee has been misplaced,(paste on blank side of vakalatnama)and dd submit in registry"	Deepak Garg
40	09-07-2022	Company Petition IB (IBC)	710102053862022		EDELWEISS ASSET RECONSTRUCTION COMPANYLIMITED VS ANUSHA ENGINEERING CONSULTANTS ANDCONSTRUCTION PRIVATE LIMITED	IBC under Sec 7	23-08-2022	court fee and advocate welfare has been misplaced (paste on blank side of vakalatnama)etc,	Vidhisha Haritwal
41	08-07-2022	Company Petition IB (IBC)	710102053562022		ND24 PRIVATE LIMITED VS SADHNA BROADCAST LIMITED	IBC under Sec 7	24-08-2022	advocate welfare and court fee has been misplaced,(paste on blank side of vakalatnama)and dd submit in registry	Deepak Garg
42	13-07-2022	Company Petition IB (IBC)	710102054642022		STAR CAPITAL MANAGEMENT LIMITED VS SADHNA BROADCAST LIMITED	IBC Section 59	23-08-2022	court fee and advocate welfare has been misplaced (paste on blank side of vakalatnama)etc,	ASHISH
43	08-07-2022	Company Petition IB (IBC)	710102053652022		TUF METALLURGICAL PRIVATE LIMITED VS GAURAV AGRAWAL	Section 95(1)	24-08-2022	"adv ocate welfare and court fee has been misplaced,(paste on blank side of vakalatnama)	Vaibhav
44	25-07-2022	Company Petition IB (IBC)	710102059862022		CHETAN STEELS PRIVATE LIMITED VS GAURAV AGRAWAL	IBC Under Sec 10	24-08-2022	every pages of annexures true copy sign missed, Vakalatnama welfare fee 25rs nad 3 rs court fee missed, not clear,	Sonal
45	24-07-2022	Company Petition IB (IBC)	710102059732022		M/S HUKUM CHAND FABRICS PRIVATE LIMITED VS M/S BEE K BEE PRINTS PRIVATE LIMITED	IBC Under Sec 9	23-08-2022	court fee and advocate welfare has been misplaced (paste on blank side of vakalatnama) page:5, not clear, etc	GAURAV

46	29-07-2022	Transfer Petition (IBC)	710102061552022		JITENDRA V KIKAVAT VS BANK OF BARODA	Rule16(d),NCLT Rules,2016 IBC	23-08-2022	main case no not mention in index heading, counsel details missed with sign on every index, wrong case type (transfer application) application every pages sign by client, page:12-13, 116-119, double page numbering, 25rs advocate welfare and 3rs court fee missed, on vakalatnama , vol 3 repeated,(delete extra volum 3) etc	Ankit Parashar
47	28-07-2022	Company Petition IB (IBC)	710102061262022		CHETTINAD PRODUCTS AND SERVICES PRIVATELIMITED VS INDIABULLS CONSTRUCTIONS LIMITED	IBC Under Sec 9	24-08-2022	index not sign, memo of parties missed, page:38-79, 127, 130-131, 134-135, 138-140, 153-155, 160-162, 168-170, not clear, etc	Ramanathan N
48	03-08-2022	Company Petition IB (IBC)	710102062862022		PRIYANKA JAIN VS MASCOT OVERSEAS PRIVATE LIMITED	IBC under Sec 7	24-08-2022	form 2 not merge into pdf, all pdf not clear, contact to registry, etc index not match, contact to registry,	AMAR KHERA
49	02-08-2022	Company Petition IB (IBC)	710102062652022		AGEO TECHNOLOGIES PRIVATE LIMITED VS MASCOT OVERSEAS PRIVATE LIMITED	IBC Section 59	24-08-2022	advocate welfare and court fee has been misplaced,(paste on blank side of vakalatnama)	KARAN MALHOTRA
50	31-07-2022	Contempt Petition(Companies Act)	710102062282022		MANILA RESORTS PVT. LTD. VS MASCOT OVERSEAS PRIVATE LIMITED	Sec 425	24-08-2022	Synopsis/list of dates &&& events missed, e stamp not notarize,vakaltnama missed	SUMEDHA
51	04-08-2022	Company Petition IB (IBC)	710102063562022		LIVERPOOL SCHOOL OF TROPICAL MEDICINEINDIA PRIVATE LIMITED VS MASCOT OVERSEAS PRIVATE LIMITED	IBC Section 59	24-08-2022	page:74-76, 80-82, 141, page:33 supporting affidavit missed with notary , master data missed, etc	RAVI SHARMA
52	08-08-2022	Company Petition IB (IBC)	710102064372022		ASSOCIATED ROAD CARRIERS LTD VS METHODEX SYSTEMS PRIVATE LIMITED	IBC Under Sec 9	24-08-2022	page:180 not clear, advocate welfare and court fee has been misplaced,(paste on blank side of vakalatnama)	Sanjay Vashishtha

53	09-08-2022	Company Appeal(Companies Act)	710102064852022		ASSOCIATED ROAD CARRIERS LTD VS METHODEX SYSTEMS PRIVATE LIMITED	Sec 252 (3)	24-08-2022	pgs not clear 160	PRAMOD PRASAD KOTHARI
54	09-08-2022	Company Petition IB (IBC)	710102064812022		HDFC BANK LTD VS RAJIV GAMBHIR	Section 95(1)	23-08-2022	court fee has been misplaced (paste on blanks side of vakalatnama)	Irfan Ahmed
55	09-08-2022	Company Petition IB (IBC)	710102064772022		STARCON INFRA PROJECTS INDIA PRIVATELIMITED VS SHAPOORJI PALLONJI AND COMPANY PRIVATELIMITED	IBC Under Sec 9	23-08-2022	jurisdiction mumbai	Abhishek
56	09-08-2022	Company Petition IB (IBC)	710102064802022		HDFC BANK LTD VS KUNAL GAMBHIR	Section 95(1)	23-08-2022	court fee has been misplaced (paste on blanks side of vakalatnama)	Irfan Ahmed
57	09-08-2022	Company Petition IB (IBC)	710102064762022		UNITED NEWS OF INDIA WORKERS, UNION VS UNITED NEWS OF INDIA	IBC Under Sec 9	23-08-2022	memo of parties, brief of synopsis and list of dates and events missed, page:15, 117-137 not clear, page 144-147 numbering missed, 25rs advocate welfare and 3rs court fee missed, supporting affidavit and compliance affidavit missed, etc	RITWIK PARIKH
58	07-08-2022	Company Petition IB (IBC)	710102064322022		HDFC BANK LIMITED VS RENU GAMBHIR	Section 95(1)	24-08-2022	3rs court fee missed, and advocate welfare has been misplaced(paste on blank side of vakalatnama,)	Irfan Ahmed
59	10-08-2022	Company Petition IB (IBC)	710102065122022		A.ES ENGINEERS PRIVATE LIMITED VS KIRAN UDYOG PRIVATE LIMITED	IBC Under Sec 9	23-08-2022	"page:252-266 not clear, translation page number not mention, page:384 notarial not allowed, estamp paper missed, etc "	Saumay Kapoor
60	11-08-2022	Company Petition IB (IBC)	710102065512022		ACRES BUILDWELL PRIVATE LIMITED VS SPICEJET LIMITED	IBC Under Sec 9	23-08-2022	3rs court fee missed on vakalatnama,	Mohit
61	11-08-2022	Company Petition IB (IBC)	710102065452022		RAJA BHOJ VS SPICEJET LIMITED	Section 94(1)	23-08-2022	page:28 not clear, page:34 numbering missed , page:35-36, 40, etc page not clear, all pdf not scan properly,	Gaurav Joshi

62	11-08-2022	Company Petition IB (IBC)	710102065492022		YATIN JINDAL VS POMEGRANATE COATERS PRIVATE LIMITED	IBC under Sec 7	23-08-2022	page:84-86, 93-96, 109, cut, page:114- 123 translation, court feeand advocate welfare has been misplaced (paste on blanks side of vakalatnama) etc	Deepak Garg
63	16-08-2022	Company Petition (Companies Act)	710102066342022		THINK VIDEO DIGITAL PRIVATE LIMITED VS HIMANSHU GOYAL	Sec. 271-273	23-08-2022	Council detail missed in master index,no sign in every pgs of petition,pgs not clear 32, MoA missed, company master data missed, true copy sign missed in annexures,paste welfare and court fees in blank space on vakaltnama,	Nitish Banka
64	16-08-2022	CP(AA) Merger and Amalgamation(Com panies Act)	710102066272022		D M FOODS PRIVATE LIMITED VS HIMANSHU GOYAL	Sec. 230-232 - Second Motion	23-08-2022	Memo of parties/synopsis/list of dates &&& events missed, pg no 66,246 missed, rule 133 certificate missed, vakaltnama missed	RAMESH CHANDRA SHARMA
65	12-08-2022	Company Petition IB (IBC)	710102065602022		CHANDRA NIRMAN PRIVATE LIMITED VS WAPCOS LIMITED	IBC Under Sec 9	23-08-2022	wrong pdf arrange. (volume wise pdf not uploaded 200page per volume with master index) etc	CA PAVAN KUMAR AGRAWAL
66	13-08-2022	Company Petition IB (IBC)	710102065892022		INDEX LOGISTICS PRIVATE LIMITED VS NO 1 WORLDWIDE EXPRESS PRIVATE LIMITED	IBC Under Sec 9	23-08-2022	page:59, 81, 87, not clear, court fee and advocate welfare has been misplaced (paste on blanks side of vakalatnama),	Animesh Kumar
67	13-08-2022	Company Petition IB (IBC)	710102065932022		SHREE GANRAJ COAL TRANSPORT PRIVATELIMITED VS OFFICE OF ASSISTANT COMMISSIONER OF CGST	Rule 11 of NCLT, 2016	23-08-2022	wrong sec and case type wrong, need to file IA, etc	RAKESH KUMAR
68	16-08-2022	Company Petition IB (IBC)	710102066402022		GOPAISA NETVENTURES PRIVATE LIMITED VS DHANI HEALTHCARE LIMITED	IBC Under Sec 9	23-08-2022	page:1 blank, page:57-60 not clear, vakalatnama not clear, court fee and advocate welfare has been misplaced (paste on blanks side of vakalatnama)etc	SURUCHI MITTAL

69	13-08-2022	Company Petition IB (IBC)	710102065922022		INDEX LOGISTICS PRIVATE LIMITED VS CAREX CARGO EXPRESS PRIVATE LIMITED	IBC Under Sec 9	23-08-2022	page:56, 72-73, not clear, court fee and advocate welfare has been misplaced (paste on blanks side of vakalatnama), etc	Animesh Kumar
70	16-08-2022	Company Petition IB (IBC)	710102066332022		INTEC CAPITAL LIMITED VS SHIV RAMAN DUGGAL	Section 95(1)	23-08-2022	page:148-149, 173-174, 259-267 not clear,	INTEC CAPITAL LIMITED
71	17-08-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102066542022		MANOJ PROPERTIES PRIVATE LIMITED VS SHIV RAMAN DUGGAL	Sec. 230-232 - Second Motion	23-08-2022	Wrong case no link,wrong documents uploaded	PARVEEN RASTOGI
72	17-08-2022	Company Petition IB (IBC)	710102066622022		RAM CHANDER OMER VS NAFTOGAZ INFRASTRUCTURE LIMITED	IBC Under Sec 9	23-08-2022	index page numbering missed, page numbering not mention on pdf, etc	ASHISH
73	17-08-2022	Company Appeal(Companies Act)	710102066562022		RAM CHANDER OMER VS NAFTOGAZ INFRASTRUCTURE LIMITED	Sec 252 (3)	23-08-2022	No sign in every pgs of petition,pg no 34,71 missed, pgs not clear 167,169, 171 to 175,177 to 179pgs in hindi 170,176, upload only final petition and remove extra document, correct the respondent name in basic detail	NITIN JAISWAL
74	17-08-2022	Company Petition IB (IBC)	710102066612022		INDO JATALIA HOLDINGS LIMITED VS ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	23-08-2022	irp detail missed on page 14, page:31-32 not clear, double page numbering on every pages of annexurees, reupload and scan properly, court fee and advocate welfare has been misplaced (paste on blanks side of vakalatnama) etc	Ayush Jain

75	18-08-2022	Company Petition IB (IBC)	710102066772022		SADHNA GOEL VS PUNJAB NATIONAL BANK	Section 94(1)	23-08-2022	volume 1 separate index missed, brief of synopsis and list of dates and events missed, petition every pages sign missed, page:188 missed, volume 2 index missed, page 198-206, 262-266, 269,276-277, 338, not clear, page:329- 333 missed, court fee has been misplaced, etc, proof of service missed,	Navneet
76	18-08-2022	Company Petition IB (IBC)	710102066922022		INDIAN BANK THROUGH KUNWAR JEETENDRA SINGH VS ARUN SINGH @ARUN KUMAR	Section 95(1)	23-08-2022	brief of synopsis missed, page:19-20 not clear, page:21- 35 double page numbering, vakalatnama not clear, court fee and advocate welfare has been misplaced (paste on blanks side of vakalatnama), true copy sign missed on every pages of annexures, etc	Tarun
77	17-08-2022	Company Petition IB (IBC)	710102066592022		HARSHIT FINVEST PRIVATE LIMITED VS METALROD PRIVATE LIMITED	IBC under Sec 7	23-08-2022	volume 2 not upload (volume 1 repead 2 times)	VARSHA BANERJEE
78	18-08-2022	Company Petition (Companies Act)	710102066682022		DALBIR SINGH AND OTHERS VS EMAAR INDIA LIMITED	Sec. 213	24-08-2022	Pg no 56 missed, pgs not clear 173,185,187,189,193, pgs missed 215 to 217, pgs in hindi 236,238,274 to 276, serve the petition to all respondent, true copy sign missed in MoA &amp;amp; AoA	Nithin
79	19-08-2022	Company Appeal(Companies Act)	710102067302022		DALBIR SINGH AND OTHERS VS EMAAR INDIA LIMITED	Sec 252 (1) - By Government Body	24-08-2022	Pg no 13 missed, e stamp missed with supporting affidavit	PUNEET RAI
80	20-08-2022	Company Petition (Companies Act)	710102067502022		DR. VINAY BHARAT RAM VS JUHI DEVELOPERS PRIVATE LIMITED	Sec. 98(1)	23-08-2022	section 100 fees missed,pgs not clear 139,227,246 to 248, welfare\l's not clear on vakaltnama, true copy sign missed in annexures	Sandeep Arya

81	19-08-2022	Company Appeal(Companies Act)	710102067352022		DR. VINAY BHARAT RAM VS JUHI DEVELOPERS PRIVATE LIMITED	Sec 252 (1) - By Government Body	23-08-2022	Pg no 11 repeated	PUNEET RAI
82	18-08-2022	Company Petition IB (IBC)	710102066852022		INDIAN BANK THOROUGH KUNWAR JEETENDRA SINGH VS BRIJESH KUMARI	Section 95(1)	23-08-2022	brief of synopsis missed, page: 1-2 numbering missed, page:19-20 not clear, page:21-35 double page numbering, vakalatnama not clear, 1rs court fee missed, court fee and advocate welfare has been misplaced (paste on blanks side of vakalatnama), true copy sign missed on every pages of annexures, etc	Tarun
83	17-08-2022		0710102116032020/6	COMPANY PETITION IB (IBC)/79(ND)2021	MANSFIELD CABLES COMPANY LIMITED Vs. MANSFIELD POWER & INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9		Wrongly Filed Need to be IA	
84	17-08-2022		0710102127602019/12	COMPANY PETITION IB (IBC)/2414(ND)2019	AARGUS GLOBAL LOGISTICS PVT. LTD. Vs. STOCKFLOW EXPRESS PVT. LTD.	IBC Under Sec 9		E-Stamp Paper Missing	
85	17-08-2022		0710102127602019/13	COMPANY PETITION IB (IBC)/2414(ND)2019	AARGUS GLOBAL LOGISTICS PVT. LTD. Vs. STOCKFLOW EXPRESS PVT. LTD.	IBC Under Sec 9		25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama	
86	17-08-2022		0710102155892019/7	COMPANY PETITION IB (IBC)/3170(ND)2019	ITOCHU PLASTICS PTE LTD. Vs. BINDAL POLYMERS PVT. LTD.	IBC Under Sec 9		Page No. 7-20 True Copy Sign Missing 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama	
87	18-08-2022		0710102034272021/12	COMPANY PETITION IB (IBC)/366(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. MAK MOBILITY PRIVATE LIMITED	IBC Under Sec 9		Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
88	18-08-2022		0710200001952016/6	COMPANY PETITION (COMPANIES ACT)/1176(ND)2016	MONA AGGARWAL Vs. GHAZIABAD ENGINEERING COMPANY LIMITED	Sec 434			
89	19-08-2022		0710102021342022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/40(ND)2022	PURESOFTWARE PRIVATE LIMITED Vs. M/S WORLDS WINDOW IMPEX INDIA PVT. LTD.	Sec. 230-232 - Second Motion		Page No. 20-26 Ture Copy Sign Missing	

90	19-08-2022		0710102070882020/15	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016		Page No. 66- 93 True Copy Sign Missing Need to Sign Every Pages Applicant Sign Missing and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama	
91	19-08-2022		0710102070882020/17	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016		Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
92	19-08-2022		0710102070882020/18	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016		Page No. 52-55 Text Hide Page No. 56-60 , 64, 66, Page Not Clear Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
93	19-08-2022		0710102070882020/22	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016		Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama Need to Every Pages Sign Applicant	
94	19-08-2022		0710102089782021/4	COMPANY PETITION IB (IBC)/100(ND)2022	AVNISH BUILDERS AND CONTRACTERS Vs. VRP BUILDTECH PRIVATE LIMITED	IBC Under Sec 9		Need to Applicant Sign Every Pages	
95	19-08-2022		0710200001952016/6	COMPANY PETITION (COMPANIES ACT)/1176(ND)2016	MONA AGGARWAL Vs. GHAZIABAD ENGINEERING COMPANY LIMITED	Sec 434		Application Filed Need to be IA and Affidavit and Reply Separately Filed and Company Petition Need to be Company Petition	
96	20-08-2022		0710102020282022/2	COMPANY PETITION IB (IBC)/474(ND)2022	PRISM JOHNSON LIMITED Vs. DOOSAN POWER SYSTEMS INDIA PRIVATELIMITED	IBC Under Sec 9		Page No. 53 68, 110 Page Not Clear	
97	22-08-2022		0710102000142022/1	COMPANY PETITION IB (IBC)/445(ND)2022	WG CDR JAGANNATH BHANDARI Vs. GARDENIA INDIA LIMITED	----		Index Missing and Incomplete Documents	
98	22-08-2022		0710102014212020/3	COMPANY APPLICATION(IBC)/94 5(ND)2020	EMERALD LANDS (INDIA) PVT.LTD Vs. IL&FS FINANCIAL SERVICES LTD.	Application under any other provisions- IBC		Need to Applicant Every Pages Sign	
99	22-08-2022		0710102024432022/4	INTERLOCUTORY APPLICATION (I.B.C)/1642(ND)2022	SURINDER CHAWLA Vs. HSIDC	Application under any other provisions- IBC		Page No. 20-192 True Copy Sign Missing	

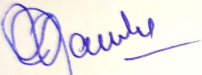
100	22-08-2022		0710102025832021/10	COMPANY PETITION IB (IBC)/358(ND)2021	AIREN METALS PVT LTD Vs. PME POWER SOLUTIONS (INDIA) LIMITED	IBC Under Sec 9		Need to Every Pages Applicant Sign	
101	22-08-2022		0710102032212021/3	COMPANY PETITION IB (IBC)/530(ND)2021	BAJAJ KAGAJ LIMITED Vs. SAM INDUSTRIAL ENTERPRISES LTD.	IBC Under Sec 9		Index Incomplete	
102	22-08-2022		0710102033992022/4	CA(A) MERGER AND AMALGAMATION(CO MPANIES ACT)/56(ND)2022	AMZEN REALTORS AND DEVELOPERS PRIVATELIMITED Vs. MR. UMESH GARG	Sub-section (I) of section 230		Page Not Mentioned in Index and Some Pages True Copy Sign Missing and Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
103	22-08-2022		0710102043702022/1	COMPANY PETITION (COMPANIES ACT)/92(ND)2022	NITIN KUMAR ARORA Vs. INDRIGREENS FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)		Notary Stamp Date Missing and Notary Verify Missing Page No. 40-42, 56-58 True Copy Sign Missing Page No. 53- 55 Not Clear and Page No. 59 True Typed After 59 Page Missing according your PDF Copy Hand Writing Not Allowed	
104	22-08-2022		0710102043702022/2	COMPANY PETITION (COMPANIES ACT)/92(ND)2022	NITIN KUMAR ARORA Vs. INDRIGREENS FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)		Notary Stamp Date Missing and Notary Verify Missing Page No. 40-42, 56-58 True Copy Sign Missing Page No. 53- 55 Not Clear and Page No. 59 True Typed After 59 Page Missing according your PDF Copy Hand Writing Not Allowed	
105	22-08-2022		0710102047842022/4	COMPANY PETITION IB (IBC)/505(ND)2022	MAHI BUILDHOME PRIVATE LIMITED Vs. UNIBERA DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9		Index Incomplete	
106	23-08-2022		0710102051242022/2	COMPANY PETITION IB (IBC)/574(ND)2022	HARDEEP SINGH Vs. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7		Affidavit Back Date	
107	23-08-2022		0710102057612021/2	COMPANY PETITION IB (IBC)/807(ND)2021	UNION BANK OF INDIA Vs. APOORVA JOSHI	Section 95(1)		Need to Every Pages Sign Applicant and E- Stamp paper Missing	

108	23-08-2022		0710102/06829/2022					Section Wrong according your PDF	
109	24-08-2022		0710102097052019/10					E-Stamp paper Missing	
110	24-08-2022		0710102039072022/2					Page No. 28 Page Not Clear 32 Paper Cut	
111	24-08-2022		0710102076002021/12					True Copy Sign Missing in All Annexure	
112	18-08-2022		0710102057282022/11	INTERLOCUTORY APPLICATION (I.B.C)/3415(ND)2022	VINAY KUMAR SANDAL Vs. MALHOTRA GROUP PLC	Sec 60(5)		True copy sign is missing page no. 1-3	
113	23-08-2022		0710102015792022/10	COMPANY PETITION (COMPANIES ACT)/46(ND)2022	ROHIT GUPTA Vs. FIRST STEP PROPERTIES PVT LTD & ORS	Sec. 213		Court fee and welfare fee not allowed on text in vakalatnama, ticket paste on blank space area	
114	23-08-2022		0710102021982022/4	COMPANY PETITION IB (IBC)/232(ND)2022	SUBODH KUMAR NATH Vs. SADHNA COMMUNICATIONS PRIVATE LIMITED	IBC under Sec 7		Page no. is missing in master index	
115	23-08-2022		0710102050432022/1	INTERLOCUTORY APPLICATION (I.B.C)/3050(ND)2022	MANOJ SINGH RAWAT Vs. RS SEVEN LIFESTYLE PRIVATE LIMITED	Sec. 12A		Wrongly file, need to IA	
116	23-08-2022		0710102053932022/1	COMPANY PETITION (COMPANIES ACT)/117(ND)2022	VIBHA AGGARWAL Vs. SHREE MAHADEV TRADERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)		Court fee and welfare fee not allowed on text in vakalatnama, ticket paste on blank space area	
117	23-08-2022		0710102053972022/1	COMPANY PETITION (COMPANIES ACT)/120(ND)2022	VIBHA AGGARWAL Vs. KANTA PAPER PRODUCT PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)		Court fee and welfare fee not allowed on text in vakalatnama, ticket paste on blank space area	
118	23-08-2022		0710102080232021/6	COMPANY PETITION IB (IBC)/756(ND)2021	G4S SECURITY SYSTEMS (INDIA) PRIVATELIMITED Vs. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9		Court fee and welfare fee is missing in vakalanama	
119	23-08-2022		0710102082052019/26	COMPANY PETITION IB (IBC)/1397(PB)2019	DIAMOND TRAEXIM PRIVATE LIMITED Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	IBC under Sec 7		Court fee and welfare fee not allowed on text in vakalatnama, ticket paste on blank space area	
120	23-08-2022		0710102097052019/10	COMPANY APPEAL(COMPANIES ACT)/656(PB)2019	RELIGARE ENTERPRISES LIMITED Vs. MALVINDER MOHAN SINGH & ORS	Sec. 59		case no. missing, page no. A-D sign missing	
121	23-08-2022		0710102100142019/4	COMPANY PETITION IB (IBC)/2070(ND)2019	CINE INDIA Vs. INSTAPOWEE LIMITED	IBC Under Sec 9		Court fee and welfare fee not allowed on text in vakalatnama, ticket paste on blank space area	

122	23-08-2022		0710102123312019/6	COMPANY PETITION IB (IBC)/2280(ND)2019	POONAM SABARWAL Vs. INOX FMCG PRIVATE LIMITED	IBC Under Sec 9		E-stamp is missing	
123	23-08-2022		0710102172202019/43	COMPANY PETITION IB (IBC)/143(ND)2020	UDAIVIR SINGH Vs. KEEP IN TOUCH CLOTHING PVT. LTD.	IBC Under Sec 9		Court fee and welfare fee not allowed on text in vakalatnama, ticket paste on blank space area	
124	24-08-2022		0710102082482021/6	COMPANY PETITION IB (IBC)/723(ND)2021	SHINJANI AGGARWAL & ORS Vs. VIPUL LIMITED	IBC under Sec 7		True copy sign is missing page no. 105-215	
125	24-08-2022		0710102083032020/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2020	BIKANO FOODS PRIVATE LIMITED Vs. BIKANERVALA FOODS PRIVATE LIMITED	Sub-section (I) of section 230		Page no. 12-19 not clear	
126	24-08-2022		0710102084832020/1	INTERLOCUTORY APPLICATION (I.B.C)/3887(PB)2020	BEER SINGH & OTHERS Vs. KST INFRASTRUCTURE LIMITED	Application under any other provisions- IBC		Wrongly file here, vakalatnama of (NCLAT)	
127	24-08-2022		0710102090102021/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2022	BLUE STAR BUILDPROP PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion		Back date in Affidavit and True copy sign missing	
128	17-08-2022		0710102155892019/7	COMPANY PETITION IB (IBC)/3170(ND)2019	ITOCHU PLASTICS PTE LTD. Vs. BINDAL POLYMERS PVT. LTD.	IBC Under Sec 9		True Copy Sign are Missing.	
129	18-08-2022		0710102018882021/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/95(ND)2021	JADE E SERVICES PRIVATE LIMITED Vs. HARISH GOPALANI	Sec. 230-232 - Second Motion		Supporting Affidavit is Missing.	
130	18-08-2022		0710102054082021/3	COMPANY PETITION (COMPANIES ACT)/118(PB)2021	MR. SUDHIR GUPTA & ANR Vs. ASIAN HOTELS WEST LIMITED & ORS	Sec. 244(1),Sec. 241(1),Sec. 242(4)		Page No:13-15 is not clear.	
131	18-08-2022		0710102057282022/11	INTERLOCUTORY APPLICATION (I.B.C)/3415(ND)2022	VINAY KUMAR SANDAL Vs. MALHOTRA GROUP PLC	Sec 60(5)		Stamp Paper Notary IS Missing.	
132	18-08-2022		0710102087762021/8	COMPANY PETITION IB (IBC)/808(ND)2021	RAJENDRA PRASAD TAK Vs. CORE PETROLEUM LTD	IBC Section 59,Application under any other provisions-IBC		Page No:15-48 is not Clear.	
133	22-08-2022		0710102043702022/3	COMPANY PETITION (COMPANIES ACT)/92(ND)2022	NITIN KUMAR ARORA Vs. INDRIGREENS FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)		Affidavit in back date and Notary stamp is missing on E-stamp and page no. 54 not clear	
134	22-08-2022		0710102044092022/1	COMPANY PETITION IB (IBC)/550(ND)2022	FUN ,N, FOOD PVT LTD Vs. PANSY CONSTRUCTIONS PRIVATE LIMITED	IBC under Sec 7		Court fee is missing Rs.1 in vakalatnama	
135	22-08-2022		071010204432022/4	COMPANY PETITION IB (IBC)/444(ND)2022	Y AND R BUILDERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59		Page no. 71-82 not clear and page no. 83 translate to hindi to english	

136	22-08-2022		0710102053662022/1	COMPANY PETITION IB (IBC)/576(ND)2022	TUF METALLURGICAL PRIVATE LIMITED Vs. GOKUL AGRAWAL	Section 95(1)		vakalatnama not clear hide the content by welfare fee stamp	
137	22-08-2022		0710102053932022/1	COMPANY PETITION (COMPANIES ACT)/117(ND)2022	VIBHA AGGARWAL Vs. SHREE MAHADEV TRADERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)		Content not clear by court fee stamp in vakalatnama	
138	22-08-2022		0710102053972022/1	COMPANY PETITION (COMPANIES ACT)/120(ND)2022	VIBHA AGGARWAL Vs. KANTA PAPER PRODUCT PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)		vakalatnama not clear hide the content by court fee stamp and welfare fee stamp	
139	22-08-2022		0710102058702022/4	INTERLOCUTORY APPLICATION (I.B.C)/3485(ND)2022	GAURAV MISRA Vs. ASSISTANT ENGINEER ELECTRICITY DEPARTMENT	Sec 60(5)		Back date of in Affidavit	
140	22-08-2022		0710102065942020/19	COMPANY PETITION (COMPANIES ACT)/81(ND)2020	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	Sec. 241(1)		Need to the Report	
141	22-08-2022		0710102073052020/7	COMPANY PETITION IB (IBC)/884(PB)2020	AIRCON ENGINEERS PVT. LTD. Vs. NIMITAYA INFOTECH PVT. LTD	IBC Under Sec 9		welfare fee stamp is missing	
142	22-08-2022		0710102076002021/13	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS Vs. REVITAL REALITY PRIVATE LIMITED	IBC under Sec 7		Sign is missing page no. 70-75	
143	22-08-2022		0710102081932021/3	INTERLOCUTORY APPLICATION (I.B.C)/5236(ND)2021	MOHD NAZIM KHAN (APPL FOR RESOLUTION PLAN OF NATURE) Vs. EMAAR INDIA LIMITED	Sec 30		Wrongly file, need to be IA	
144	22-08-2022		0710102082052019/26	COMPANY PETITION IB (IBC)/1397(PB)2019	DIAMOND TRAEXIM PRIVATE LIMITED Vs. INDRAPURAM HABITAT CENTRE PRIVATE LIMITED	IBC under Sec 7		Vakalatnama not clear	
145	16-08-2022		0710102026002022/4	INTERLOCUTORY APPLICATION (I.B.C)/1562(ND)2022	VIJAY KUMAR GUPTA Vs. TERRATECH CHEMICALS (I) PVT. LTD.	Sec 60(5)		Sub-Title msising in Page 1 according to PDF, Sign msising in Pages 1 to 11 according to PDF	
146	16-08-2022		0710102026002022/5	INTERLOCUTORY APPLICATION (I.B.C)/1562(ND)2022	VIJAY KUMAR GUPTA Vs. TERRATECH CHEMICALS (I) PVT. LTD.	Sec 60(5)		Sub-Title msising in Page 1 according to PDF, Sign msising in Pages 1 to 7 according to PDF	
147	16-08-2022		0710102027582021/15	COMPANY PETITION (COMPANIES ACT)/76(ND)2021	LSF10 ROSE INVESTMENTS S.? R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)		E-stamp and Affidavit msising	

148	16-08-2022		0710102027892022/2	COMPANY PETITION IB (IBC)/305(ND)2022	BANK OF MAHARASHTRA Vs. SUPERTECH REALTORS PRIVATE LIMITED	IBC under Sec 7		Typed Copy should not be mentioned; True Copy should be mentioned in Pages 12 to 17 according to PDF, Place the Welfare Fee stamp in Blank spaces	
149	17-08-2022		0710102084562019/9	COMPANY PETITION IB (IBC)/1144(ND)2019	M/S P.S.T. TRADING AND COMPONENTS Vs. EKDANT BUILDTECH PRIVATE LIMITED	IBC Under Sec 9		Need to File in IA	
150	17-08-2022		0710102091782021/10	COMPANY PETITION IB (IBC)/277(ND)2022	BHUSHAN POWER & STEEL LIMITED Vs. A.G.PIPES PRIVATE LIMITED	IBC Under Sec 9		Index msising, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	
151	17-08-2022		0710102093962021/3	COMPANY PETITION IB (IBC)/62(ND)2022	SURYA CARGO FORWARDERS PRIVATE LIMITED Vs. PHOENIX EXPRESS PRIVATE LIMITED	IBC Under Sec 9		Sign msising in Pages 1 to 14 according to PDF	
152	18-08-2022		0710102054672022/1	COMPANY APPLICATION (COMPANIES ACT)/250(PB)2022	DELHI GYMKHANA CLUB LIMITED Vs. UNION OF INDIA	Rule 11 of NCLT		Separate Index of Volume 1,2 and 3 are msising in All the Three Volumes	
153	22-08-2022		0710102032332020/5	COMPANY APPEAL (COMPANIES ACT)/381(ND)2020	MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)		Pages 7 to 9 according to PDF Not Clear	
154	22-08-2022		0710102035052020/3	COMPANY PETITION IB (IBC)/881(ND)2020	G.S. BUILDTECH PVT. LTD. Vs. ARDEE INFRASTRUCTURE VENTURE PVT. LTD.	IBC under Sec 7		True Copy sign msising in Pages 3 to 55 according to PDF / Now Done	


DALIP LAMBA
ASSISTANT REGISTRAR
NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
ROOM NO:-103
011-24361890

